

D. RAJ
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11/8/15

RAJASTHAN HIGH COURT, JODHPUR

:: NOTIFICATION ::

No. : 5/E.V./2015

Date : 11-8-2015

In pursuance to Hon'ble Full Court Resolution dated 08.08.2015, from Monday 17th August, 2015 the Court sitting hours will be as under :-

Pre-Lunch : 10.30 A.M. to 1.00 P.M.
Lunch break : 1.00 P.M. to 2.00 P.M.
Post-Lunch : 2.00 P.M. to 4.30 P.M.

**BY ORDER OF
HON'BLE THE CHIEF JUSTICE**


**(VIJAY KUMAR VYAS)
REGISTRAR GENERAL**

No. : Gen./XV/39/2007/4328

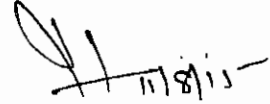
Date : 11-8-2015

Copy forwarded to the following for information and necessary action :

1. Secretary General, Supreme Court of India, New Delhi.
2. Registrar General, All High Court.
3. Secretary, Government of India, Ministry of Law & Justice, New Delhi.
4. Chief Secretary, Government of Rajasthan, Jaipur.
5. Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur.
6. Secretary, Home Department, Rajasthan, Jaipur.
7. Registrar (Admn.), Rajasthan High Court, Jodhpur/Bench, Jaipur.
8. Registrar (Vigilance), Rajasthan High Court, Jodhpur/Bench, Jaipur.
9. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. All Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
11. O.S.D. (F&I), Rajasthan High Court, Jodhpur.
12. Registrar-cum-CPC, Rajasthan High Court, Bench Jaipur.
13. Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/Bench, Jaipur with the direction to publish the above notification in the cause-list.
14. All Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.

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15. All the District & Sessions Judges with the direction to circulate the same amongst all the Subordinate courts including Special Courts/ Tribunals situated in their respective judgship.
16. All Assistant Registrars/Court Officer/Sr. Librarian, Rajasthan High Court, Jodhpur/Bench, Jaipur.
17. P.S. to Hon'ble Mr./Dr./Mrs./Kumari/Ms. Justice _____
18. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
19. All Administrative Officers Judicial / C.A.-cum-A.O.J./All A.A.Os., Rajasthan High Court, Jodhpur/ Bench, Jaipur.
20. All Accountants/Jr. Accountants, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
21. Registrar, Central Administrative Tribunal, Jodhpur.
22. Director, Rajasthan State Judicial Academy, Jodhpur.
23. Superintendent, Government Central Press, Rajasthan, Jaipur with the request to publish the same in the next issue of the Rajasthan Rajpatra.
24. President, Rajasthan High Court Advocates Association, Jodhpur.
25. President, Rajasthan High Court Lawyer's Association, Jodhpur.
26. President, Rajasthan High Court Bar Association, Jaipur.
27. Director, Public Relation Directorate, Rajasthan, Jaipur.
28. Advocate General/All Additional Advocate General, Rajasthan High Court, Jodhpur/Bench, Jaipur.
29. All Government Advocates, Rajasthan High Court, Jodhpur/Bench, Jaipur.
30. Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
31. Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur /Jaipur.
32. Editor, Indian Law Reporter, Rajasthan Branch, Jodhpur.
33. Editor, Rajasthan Patrika/Dainik Bhaskar/Dainik Navjyoti, Jodhpur.



REGISTRAR GENERAL